

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-120/2003/13370/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Kanchan Newar,
Secretary, Gauhati High Court Legal Services Committee,
Gauhati High Court,
Guwahati.

Dated Guwahati the 15th December, 2022.

Sub: Child Care Leave.

Ref:- Your Letter dated 13.12.2022.

Madam,

With reference to the above, I am directed to inform you that you have been granted **5 days Child Care Leave from 19.12.2022 till 23.12.2022** (prefixing 18.12.2022 and suffixing 24.12.2022 to 26.12.2022), subject to submission of her leave application in the prescribed format and admissibility of Child Care Leave as per Rules.

Yours faithfully,

sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-120/2003/13371-13372/A, dated , 15-12-2022

Copy to:

1. The Principal Accountant General (A&E), Assam, Guwahati, for information and necessary action.
- ✓ 2. The Project Manager, Gauhati High Court, Guwahati.


JT. REGISTRAR (VIGILANCE)
Afflower